

ELEVENTH REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Friday, the 15th November, 1957.

2. The Committee recommend—allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) The probation of Offenders Bill, 1957 (Consideration and passing) | 7 hours (including the time already taken till 15-11-57 and with discretion to the Chair to increase the time by one hour if he considers necessary). |
| (2) Resolution given notice of by Shri Naushir Bharucha regarding disapproval of the Reserve Bank of India (Amendment) Ordinance, 1957 (Ordinance No. 6 of 1957) promulgated by the President on the 31st October, 1957. | 2 hours. |
| (3) The Reserve Bank of India (Second Amendment) Bill (Consideration and passing) | 2 hours. |
| (4) The Delhi Municipal Corporation Bill, 1957, as reported by the Joint Committee (Consideration and passing) | 10 hours. |
| (5) The Delhi Development Bill, 1957 as reported by the Joint Committee (Consideration and passing) | 5 hours. |
| (6) The Navy Bill, 1957, as reported by the Joint Committee (Consideration and passing) | 10 hours. |
| (7) No-Day-Yet-Named-Motion by Shri S. C. Gupta and Shri Radha Raman regarding interim Report on the activities of the Life Insurance Corporation. | 2½ hours. |
| (8) No-Day-Yet-Named-Motion by Dr. Ram Subhag Singh and four other members regarding conditions created by drought in Bihar, Eastern Uttar Pradesh, Parts of West Bengal, Madhya Pradesh, Orissa and Bombay. | 2½ hours. |
| (9) No-Day-Yet-Named-Motion by Shri Jhulan Sinha regarding future of Non-Government (Light) Railways. | 1 hour. |

NEW DELHI;
The 15th November, 1957.

M. ANANTHASAYANAM AYYANGAR,
Speaker.